NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 55/NCLT/AHM/2017 (New) Gujarat High Court CP No. 474/2016 c.w. CA 434/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017

Name of the Company:

Suzlon Wind International Ltd.

Section of the Companies Act:

Sections 391-394 of the Companies Act, 1956;

230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Jaimin R. Dave Advocate Petitioner

2. Niyati Shah

Petitioner

ORDER

Learned Advocate Mr. Jaimin Dave with Learned Advocate Ms. Niyati Shah i/b Learned Advocate Mrs. Swati Soparkar present for Petitioner.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

Dated this the 26th day of May, 2017.